

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 326 of 2013

Dated : 11th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Power Generation Corporation Ltd. Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

ORDER

Admit. Issue notice to the Respondents returnable on 16.01.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **17.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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